


Government of Jammu and Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, Jammu/Srinagar.

Notification
Jammu, the 19/11 February, 2018.

SRO 95 . In exercise of powers conferred by clause (b) of sub-section (1) of section 8 of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby nominate, from the panel furnished by the concerned selection committee, the following persons as members of District Consumer Forum, Poonch; namely:-

1. Md. Matloob Khan S/o Bagga Khan R/o Chandak Tehsil Haveli, District Poonch (Retired ADC).
2. Ch. Haq Nawaz S/o Ch. Hassan Din Hassan R/o Hari Tehsil Surankote, Poonch (Retired Dy. SP).

They shall hold office for a term of three years or up to the age of 65 years, whichever be earlier.

By order of the Government of Jammu and Kashmir.

Sd/-

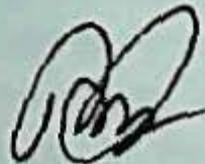
(Mohammad Mehraj-ud-Din Khan)
Commissioner/Secretary to the Government
Department of Food, Civil Supplies
and Consumer Affairs

Dated: -/19-02-2018

No. FCS&CA/Consumer/04/2018

Copy to:-

1. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w 7 s c)
2. Principal District and Session Judge /Ex-officio President District Consumer Forum, Poonch.
3. Director, Archives, Archaeology and Museum, J & K Jammu
4. Additional Secretary to the government, Department of FCS&CA.
5. FA/CAO, Department of Food, Civil Supplies & Consumer Affairs.
6. Principal Private Secretary to the Hon'ble Minister for Department of Food, Civil Supplies & Consumer Affairs and Tribal Affairs Department for kind information of the Hon'ble Minister.
7. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA for information of the Commissioner/ Secretary.
8. Concerned Members for Compliance
9. Stock file (W2SC).
10. Incharge Website, Deptt. of FCS&CA.


(Manoj Kumar Pandit)

Under Secretary to Government
Department of Food, Civil Supplies
& Consumer Affairs

19/2